

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-1329/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Magicrete Building Solutions Pvt. Ltd. **.....Applicant**

Vs.

M/s JD Contracts Pvt. Ltd. **.....Respondent**

Order delivered on 04.10.2018

CORAM

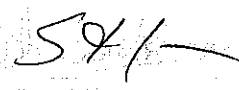
**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Virender Tarun, Adv.
Mr. Chirag Mahalwal, Adv.

For the Respondent :

ORDER

Learned counsel for the applicant undertakes to file further documents in support of application within two weeks. For further consideration on 30.10.2018.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**